Dola Sen (West Bengal), Dr. Kanimozhi NVN Somu (Tamil Nadu), Shri M. Mohamed Abdulla (Tamil Nadu) and Shri A.A. Rahim (Kerala).

Shri Abdul Wahab; not present. Shri Gulam Ali.

Demand for inclusion of Gojri language in the 8th Schedule of the Constitution.

SHRI GULAM ALI (Nominated): Thank you, Mr. Vice-Chairman, Sir, as per Articles 344 and 351, the Eighth Schedule was intended to promote the progressive use of Hindi and for the enrichment and promotion of other languages. Initially, 14 languages were added and later on in 1967, 1992 and 2004, few other comparatively lesser spoken languages were added. And as on today, there are 22 languages in the Eighth Schedule of the Constitution of India. The inclusion of the languages in the Eighth Schedule has not been on the basis of them being widely spoken. Even Sindhi, which is spoken by only 0.003 per cent of people is included in a Eighth Schedule and so is Manipuri, Bodo, and Nepali. However, the Gojri language, which is spoken by more than 3 per cent of Indians, is not included in Eighth Schedule, even though spoken across all the northern States of India. This has resulted in deep-seated resentment and discontentment among the Gujjars residing in Rajasthan, Punjab, Haryana, Delhi, UP, Madhya Pradesh, Himachal Pradesh and Jammu & Kashmir. Although through various committees, criteria was tried to be fixed for inclusion of the languages in the Eighth Schedule, but no uniform criteria could be agreed upon. The only one criterion which should prevail in inclusion of a language in Eighth Schedule should be its widespread use like the Gojri which is spoken in almost half of India in the northern States and even Arab, Europe, Afghanistan and Pakistan and such. I demand that Gojri should be included in the Eighth Schedule of the Constitution of India. Thank you.

THE VICE-CHAIRMAN (DR. SASMIT PATRA): The following hon. Members associated themselves with the Special Mention made by the hon. Member, Shri Gulam Ali: Shri Niranjan Bishi (Odisha), and Shri Muzibulla Khan (Odisha).

Demand for setting up a Government Industrial Park in Chandauli District

श्रीमती दर्शना सिंह (उत्तर प्रदेश) : महोदय, आपके माध्यम से माननीय उद्योग मंत्री जी का ध्यान आकृष्ट कराना चाहती हूं कि मेरा गृहजनपद चंदौली केंद्र सरकार द्वारा 'आकांक्षी ज़िला' चिन्हित है जिसका विकास किया जाना अति आवश्यक है। जनपद चंदौली सड़क एवं रेल दोनों के माध्यम से पूरे देश से जुड़ा हुआ है अतः अगर जनपद चंदौली में एक विशाल सरकारी औद्योगिक पार्क